

ITEM NO.13

COURT NO.4

SECTION XVI

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).34654/2015

(Arising out of impugned final judgment and order dated 24-06-2015  
in FA No. 333/1988 passed by the High Court of Judicature at Patna)

RAM PYARE SINGH

Petitioner(s)

VERSUS

MINA DEVI & ORS.

Respondent(s)

Date : 16-05-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR  
HON'BLE MR. JUSTICE NAVIN SINHA

For Petitioner(s)

Mr. Akhilesh Kumar Pandey, AOR

For Respondent(s)

Ms. Nikita Choukse, Adv.  
Mr. Ravi Prakash, Adv.  
Mr. Chandra Prakash, AOR  
Mr. Mohit Darar, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List the matter after pleadings are complete.

(SANJAY KUMAR-I)  
AR-CUM-PS

(KAILASH CHANDER)  
COURT MASTER